

Statement regarding the cases related to proclaimed offender, District Court Bhiwani

Sr No.	Name Of Court	CIS Number	Case Title	Name of the proclaimed offender	Address of P.O	FIR/ Year	Police station	Under Section	Date of P. O declared
1	Sh. R. C. Dimri D&SJ	SC/510/2016	State Vs Sunita etc.	Sunita	Back side of Gas Godown Faruk Nagar Distt.Gurugram	70/2016	GRP Hisar	82 CrPC	18/03/19
2	Sh. R. C. Dimri D&SJ	SC/510/2016	State Vs Sunita etc.	Pooja	Back side of Gas Godown Faruk Nagar Distt.Gurugram	70/2016	GRP Hisar	82 CrPC	18/03/19
3	Sh. R. C. Dimri D&SJ	SC/510/2016	State Vs Sunita etc.	Aarti	Back side of Gas Godown Faruk Nagar Distt.Gurugram	70/2016	GRP Hisar	82 CrPC	18/03/19
4	Sh. Sushil Kumar Garg ADJ	CRA/8/2019	Radhey Shyam Vs. Chaudhary Bricks Ydyog Mandal Barwa	Radhey Shyam	Vill. Lilus Tehsil Siwani Distt.Bhiwani	--	--	138 NI Act	01/01/20
5	Ms. Jyoti Lamba ACJM	CHI/874/2018	State Vs Gobind	Gobind	Tigrana, Bhiwani	588/2018	Sadar Bhiwani	420 IPC	03.07.2019
6	Sh. Dharampal JMIC	CRM/01/2016	State Vs Hanuman	Hanuman	Bond Kalan Bhiwani	113/2019	Civil Lines	446 CrPc	07.05.2019
7	Sh. Dharampal JMIC	CHI/548/2015	State Vs Bhim Singh	Bhim Singh	Village Farmana, Sainipura Rohtak	146/2014	Sadar Bhiwani	498A/ 323/406/506 IPC	04.07.2019
8	Sh. Amit Nain JMIC	CHI/1270/2015	State Vs Vijay	Vijay	Jatu Luhar, Bwani Khera Dsitt Bhiwani	287/2015	Bwani Khera	174A	13.08.2019

9	Sh. Amit Nain JMIC	COMI/21/2015	Santosh Vs Fateh Singh	Sudhir	Halu Bazar Bhiwani	Complaint Case	City Bhiwani	420/467/468/120 B	06.09.2019
10	Sh. Amit Nain JMIC	CHI/1043/2015	State Vs Anil	Anil	207, Gali No 15 Najafgarh, South west, New Delhi	537/2015	City Bhiwani	323/34/511IPC	07.09.2019
11	Sh. Amit Nain JMIC	Remand Paper	State Vs Mandeep	Mandeep	Village Baliyali Bwani khera	105/2019	Sadar Bhiwani	323/406/498A/506 /34 IPC	05.09.2019
12	Sh. Rajeev JMIC	CHI/1084/2017	State Vs sunil	Sunil	Mehrana District Dadri Now Vidya Nagar Bhiwani	349/2016	City Bhiwani	380IPC	16.05.2019
13	Sh. Rajeev JMIC	Remand Paper	State Vs Satish @ Buchha	Satish @ Buccha	Bamla-II, Bhiwani	216/2017	City Bhiwani	452 IPC & Arms act	13.06.2019
14	Sh. Rajeev JMIC	COMI/2700/2014	Monika Vs Vikas	Vikas	Bharatnagar Ward No 4 Bwani Khera Bhiwani	Complaint Case	City Bhiwani	498A/323/406/506 IPC	20.08.2019
15	Sh. Rajeev JMIC	CHA/871/2015	State Vs Mahender	Mahender	Ward No 4 Bwani Khera Distt Bhiwani	331/2015	Bwani Khera	13 G Act	22.08.2019
16	Sh. Rajeev JMIC	Remand Paper	State Vs Satish	Satish	Jewali PS Badhra Distt Charkhi Dadri	650/2017	Sadar Bhiwani	406/506/34 IPC	26.08.2019
17	Sh. Rajeev JMIC	CHI/4958/2014	State Vs Satbir	Monu	Vill.Kheri Dolatpur Distt.Bhiwani	172/2014	Bawani Khera	323/341/34 IPC	22/02/19
18	Sh. Rajeev JMIC	COMA/2773/2018	Narender Vs Harsh Sharma	Harsh Sharma	Kothi No.6 Ist Floor Sector13 Bhiwani	Complaint Case	Bhiwani City	138 NI Act	27/03/19

19	Sh. Rajeev JMIC	COMA/119/2017	State Vs Kuldeep	Kuldeep	Vill.Jitwan Bass Distt.Bhiwani	Complaint Case	Civil Line Bhiwani	174A IPC	27/09/19
20	Sh. Rajeev JMIC	CHI/744/2015	State Vs Satyawan	Satyawan	Vill.Dhadheri Tehsil Hansi Distt.Hisar	123/2015	Bawani Khera	323,34,341, 506 IPC	18/09/19
21	Sh. Rajeev JMIC	CHI/1122/2017	State Vs Virpal	Virpal	Vill.Gugod Tehsil Koshli Distt.Rewari	624/2017	City Bhiwani	294, 506 IPC	11/10/19
22	Sh.Rajeev JMIC	CHI/477/2018	State Vs Balram	Balram	Vill.Sisar Khas	93/2018	Bawani Khera	379 IPC	14/11/19
23	Sh. Harsh Kumar JMIC	CHI/317/2016	State Vs Ajit	Ajit	Village Kungar Bwani Khera Distt Bhiwani	52/2016	Bwewani khera	323/325 IPC	01.06.2019
24	Sh. Harsh Kumar JMIC	CHI/764/2015	State Vs Narender	Narender	Gali No 3 Dhana Road Dadri Gate Bhiwani	362/2015	Sadar Bhiwani	279/304 IPC	07.08.2019
25	Sh. Amit Sheoran JMIC	COMA/944/2015	Ms Taal Mobile Shop Vs Ramotar	Ramotar	Ward No. 14 Gali No 2 Muktidham Road Near Hanuman Mandir Pipliwali Johari	Complaint Case	Sadar Bhiwani	NI Act	01/07/2019
26	Sh. Amit Sheoran JMIC	COMA/809/2017	SANT LAL Vs SANJEEV KUMAR	Sanjeev Kumar	MEHAM ROAD NAI BASTI BHIWANI	Complaint Case	Sadar Bhiwani	NI Act	02/07/2019
27	Sh. Amit Sheoran JMIC	COMA/810/2017	SANT LAL Vs SANJEEV KUMAR	Sanjeev Kumar	MEHAM ROAD NAI BASTI BHIWANI	Complaint Case	Sadar Bhiwani	NI Act	02/07/2019
28	Sh. Amit Sheoran JMIC	COMA/481/2017	bdpc Vs hoshiyar singh	Hoshiyar Singh	VPO Dinod Tehsil and District Bhiwani	Complaint Case	Sadar Bhiwani	NI Act	03/08/2019

29	Sh. Amit Sheoran JMIC	COMA/1794/2018	The Baliyali Upkar Co-operative Society Vs Sunil Datt	Sunil Dutt	Near Govt. School, VPO Chandana, Teh and Distt. Kaithal	Complaint Case	Sadar Bhiwani	NI Act	03/08/2019
30	Sh. Amit Sheoran JMIC	COMA/1009/2016	BDPC Vs Ghisa Ram	Ghisa Ram	Vill Sai Teh and Distt Bhiwani	Complaint Case	Sadar Bhiwani	NI Act	04/05/2019
31	Sh. Amit Sheoran JMIC	COMA/1645/2018	Pb. National Bank Branch Badesra, through its Branch Manager Vs Jasbir Singh	Jasbir Singh	Singhal Pana Badesra, Bhiwani	Complaint Case	Sadar Bhiwani	NI Act	04/07/2019
32	Sh. Amit Sheoran JMIC	COMA/1647/2018	Pb. National Bank Branch Badesra, through its Branch Manager Vs Deepak	Deepak	Singhal Pana Village Badesra Bhiwani	Complaint Case	Sadar Bhiwani	NI Act	04/07/2019
33	Sh. Amit Sheoran JMIC	COMA/1798/2018	Pb. National Bank, branch grain market Bhiwani, through its Branch Manager Vs Rakesh	Rakesh	Umrawat, PO Kaunt Bhiwani	Complaint Case	Sadar Bhiwani	NI Act	04/07/2019
34	Sh. Amit Sheoran JMIC	COMA/1945/2018	Birmati Vs Vijender Singh	Vijender Singh	Village Dahman, Tehsil and district Fatehabad.	Complaint Case	Sadar Bhiwani	NI Act	04/07/2019
35	Sh. Amit Sheoran JMIC	COMA/802/2016	Sarju Vs Amit Parmar	Amit Parmar	New Bazar Bhiwani	Complaint Case	City Bhiwani	NI Act	05/07/2019
36	Sh. Amit Sheoran JMIC	COMA/856/2017	m/s Sanjay Electronics Vs Nirmal	Nirmal	VillageDang Khurd Terhsil Tosham District Bhiwani	Complaint Case	Tosham	NI Act	05/07/2019
37	Sh. Amit Sheoran JMIC	COMA/553/2016	BDPCARD Bank Vs Satbir Singh	Satbir Singh	Kalinga Distt Bhiwani	Complaint Case	Sadar Bhiwani	NI Act	06/05/2019
38	Sh. Amit Sheoran JMIC	COMA/1239/2017	Ashok Kumar Sangwan Vs Imran	Imran	Sultanpur Dehat Hapur, UP	Complaint Case	Sadar Bhiwani	NI Act	10/07/2019
39	Sh. Amit Sheoran JMIC	COMA/182/2017	SONU Vs SURAT SINGH	Surat Singh	NEAR JAGDISH COACH BOXING ACADEMY, NETAJI COLONY, CITY STATION BHIWANI	Complaint Case	Sadar Bhiwani	NI Act	12/06/2019

40	Sh. Amit Sheoran JMJC	COMA/353/2017	Rahul Vs Mahabir	Mahabir	Bhangarh	Complaint Case	Sadar Bhiwani	NI Act	13/06/2019
41	Sh. Amit Sheoran JMJC	COMA/2709/2018	Sukhpal Vs Mahender Chaudhary	Mahender Chowdhary	SHOP NO. 6 COMPLEX BHIWANI	Complaint Case	Sadar Bhiwani	NI Act	14/08/2019
42	Sh. Amit Sheoran JMJC	COMA/1032/2015	MS DIVEY DISHI FILLING STATION Vs SATISH	Satish	Shashtri Nagar Dinod Gate Bhiwani	Complaint Case	City Bhiwani	NI Act	15/07/2019
43	Sh. Amit Sheoran JMJC	COMA/1059/2017	Jitender Vs Krishan Raghav	Raghav	Prop Ankit Creations 126,Gali Batashan,Chawri Bazar ,Delhi 110006	Complaint Case	Sadar Bhiwani	NI Act	16/07/2019
44	Sh. Amit Sheoran JMJC	COMA/1601/2017	Jogender Kumar Vs Shankar sharma	Shankar Sharma	R/o Near SK Report Gali No 1 Bank Colony, Phoolad Devi Ka Makan Bhiwani	Complaint Case	City Bhiwani	NI Act	16/07/2019
45	Sh. Amit Sheoran JMJC	COMA/165/2017	Nav Jyoti Fincrop Vs Bijender Singh	Bijender Singh	vpo puthi seman teh hansi distt hisar	Complaint Case	Sadar Bhiwani	NI Act	17/07/2019
46	Sh. Amit Sheoran JMJC	COMA/747/2017	Ashok kumar Vs Pawan soni	Pawan Soni	gandhi chowk dev market khaganchi market hisar	Complaint Case	Sadar Bhiwani	NI Act	17/08/2019
47	Sh. Amit Sheoran JMJC	COMA/76/2016	Bhuwnesh Kumar Vs Ranbir Singh @ papuu Kalinga	Pappu Kalinga	Dev Nagaer In front of District Jail Bhiwani opposite B D Gupta Park Hansi Road BWN	Complaint Case	Sadar Bhiwani	NI Act	19/08/2019
48	Sh. Amit Sheoran JMJC	COMA/97/2017	BDPCARD Bank Ltd. Vs Rajesh	Rajesh	Bhaini Thakran, Bawani Khera	Complaint Case	Bwani Khera	NI Act	19/08/2019

49	Sh. Amit Sheoran JMIC	COMA/89/2016	SVARUN SYNTEX Vs NARESH KUMAR	Naresh Kumar	PROP OF SHARMA HANDLOOM 290743 BEDANPURA KAROL BAGH NEW DELHI	Complaint Case	Sadar Bhiwani	NI Act	20/08/2019
50	Sh. Amit Sheoran JMIC	COMA/61/2017	M/s Laxmi Book Depot Vs M/s Sanjay Raman Associates Book Centre	Sanjay Raman	Lower Bazar ,Shimla HP 171001 Through Prop.Raman Sood	Complaint Case	Sadar Bhiwani	NI Act	20/08/2019
51	Sh. Amit Sheoran JMIC	COMA/123/2017	BDPC Vs Ramotar	Ramotar	Village Legha Hetwan Bhiwani	Complaint Case	Sadar Bhiwani	NI Act	20/08/2019
52	Sh. Amit Sheoran JMIC	COMA/606/2017	Rajender Vs Surender	Surender	Village Tigrana at present Hanuman Mandir Colony Bhiwani	Complaint Case	Sadar Bhiwani	NI Act	20/08/2019
53	Sh. Amit Sheoran JMIC	COMA/529/2017	BDPC Vs Saroj	Saroj	vill pohkarwas teh and distt bhiwani	Complaint Case	Sadar Bhiwani	NI Act	21/05/2019
54	Sh. Amit Sheoran JMIC	COMA/253/2016	Punjab National Bank Vs Rohtash	Rohtash	Ward No. 6, Tehsil Bawani Khera, District Bhiwani	Complaint Case	Bwani Khera	NI Act	21/08/2019
55	Sh. Amit Sheoran JMIC	COMA/544/2016	PNB Vs Rajesh	Rajesh	Village Mandhana Bwani Khera Distt Bhiwani	Complaint Case	Bwani Khera	NI Act	21/08/2019
56	Sh. Amit Sheoran JMIC	COMA/769/2017	Bhagwati Vs Ranjeet Singh	Ranjeet Singh	Bhutowali Gali, Naya Bazar, Bhiwani	Complaint Case	City Bhiwani	NI Act	25/07/2019
57	Sh. Amit Sheoran JMIC	COMA/977/2015	Sohan Kumar Vs Sunil Kumar	Sunil Kumar	VPO Jewali Teh and Distt Bhiwani	Complaint Case	Sadar Bhiwani	NI Act	26/08/2019

58	Sh. Amit Sheoran JMJC	COMA/427/2017	M/S Laxmi book depot Vs Sanjay Raman	Sanjay Raman	Book centre lower bazar shimla HO 171001 through iots authorized signatory proprietor raman sood	Complaint Case	Sadar Bhiwani	NI Act	26/08/2019
59	Sh. Amit Sheoran JMJC	COMA/478/2017	BDPC Vs Ramavtar	Ramavtar	Village Kohar PO Khas Dsitt Bhiwani	Complaint Case	Sadar Bhiwani	NI Act	26/08/2019
60	Sh. Amit Sheoran JMJC	COMA/1683/2018	Pb. National Bank Vs Sunil Kumar	Sunil Kumar	Tibba Basti, Hanuman Dhani, Bhiwani	Complaint Case	City Bhiwani	NI Act	26/08/2019
61	Sh. Amit Sheoran JMJC	COMA/347/2015	SURENDER Vs SUKHBIR SANGWAN	Sukhbir Singh	VILL. GORIPUR DISTT. BHIWANI	Complaint Case	Sadar Bhiwani	NI Act	27/08/2019
62	Sh. Amit Sheoran JMJC	COMA/180/2016	HAWA SINGH Vs BALWAN SINGH	Balwan Singh	VILL NANGAL KALAN DISTT SONEPAT	Complaint Case	Sadar Bhiwani	NI Act	27/08/2019
63	Sh. Amit Sheoran JMJC	COMA/23/2017	M/s Divey Dishy Filling Station Vs Ram Avar Sharma	Ram Avtar Sharma	Vadik Jyotis Sansthan, Pt. Ashwani Shastri, Plot No. 2, Near Sun City Cinema Court Road, Bhiwani	Complaint Case	Civil Lines	NI Act	27/08/2019
64	Sh. Amit Sheoran JMJC	COMA/402/2017	kailash bansal Vs vijay kumar	Vikay Kumar	Proprietor of shyam fabrics Maharan Partap chowk Thesil and Distt Bhiwani	Complaint Case	Sadar Bhiwani	NI Act	27/08/2019
65	Sh. Amit Sheoran JMJC	COMA/406/2017	kailash bansal Vs vijay kumar	Vijay Kumar	Proprietor of shyam fabric, Maharan Partap Chowk, Tehsil and Distt Bhiwani	Complaint Case	City Bhiwani	NI Act	27/08/2019
66	Sh. Amit Sheoran JMJC	COMA/2618/2018	M/S Anand Brothers, BPC dealer, Bhiwani Vs Jitender Sharma	Jitender Sharma	MANHERU BHIWANI	Complaint Case	Sadar Bhiwani	NI Act	27/08/2019
67	Sh. Amit Sheoran JMJC	COMA/231/2016	PAL SINGH Vs AJMER SINGH	Ajmer Singh	Chopra Colony, Tehsil Gohana District Sonapat	Complaint Case	City Bhiwani	NI Act	28/05/2019

68	Sh. Amit Sheoran JMIC	COMA/385/2017	Sarso Devi Vs Bhoop Singh	Bhoop Singh	Near Jat Dharamshala dinod teh and distt bhiwani	Complaint Case	City Bhiwani	NI Act	28/08/2019
69	Sh. Amit Sheoran JMIC	COMA/1087/2015	Chinar Syntex Limited Vs SANJAY AHUJA	Sanjay Ahuja	PROPRITOR OF MS AHUJA APPARLES 15, A9 BASEMENT W.E.A AJMAL KHAN ROAD KAROL BAGH NEW DELHI	Complaint Case	City Bhiwani	NI Act	29/08/2019
70	Sh. Amit Sheoran JMIC	COMA/1087/2016	Chinar Syntex Limited Vs SANJAY AHUJA	Sanjay Ahuja	PROPRITOR OF MS AHUJA APPARLES 15, A9 BASEMENT W.E.A AJMAL KHAN ROAD KAROL BAGH NEW DELHI	Complaint Case	City Bhiwani	NI Act	30/08/2019
71	Sh. Amit Sheoran JMIC	COMA/1477/2018	H.D.F.C. Bank Ltd. Bhiwani Vs Bhim Singh	Bhim Singh	VPO Balana Dhadhot, Tehsil and district Mahendergarh	Complaint Case		NI Act	29/08/2019
72	Sh. Amit Sheoran JMIC	COMA/451/2016	Chandgi Ram Vs Sukh Chain	Sukh Chain	Pucca Bhadwa Chak No. 19 JR, Hanuman Garh, Rajasthan	Complaint Case	Sadar Bhiwani	NI Act	30/05/2019
73	Sh. Amit Sheoran JMIC	COMA/791/2015	INDERJEET Vs MAHENDER	Mahender	H. NO., 7969 VISAWKARMA COLONY NEAR GOVT SCHOOL JIND	Complaint Case	City Bhiwani	NI Act	30/08/2019
74	Sh. Amit Sheoran JMIC	COMA/810/2015	HDFC BANK LTD Vs VINOD KUMAR	Vinod Kumar	VILL GOKALPURA TEH LOHARU DISTT BHIWANI	Complaint Case	Loharu	NI Act	30/08/2019
75	Sh. Amit Sheoran JMIC	COMA/759/2015	Charan Singh Vs Surender	Surender	Ro Bawani Khera, Bhiwani	Complaint Case	Bwani Khera	NI Act	31/08/2019

76	Sh. Amit Sheoran JMJC	COMA/820/2015	ASHOK CHAUHAN Vs VISHNU RAM	Vishnu Ram	MANDIR WALA MOHALLA BADESHIYA JODHPUR RAJASTHAN	Complaint Case	City Bhiwani	NI Act	31/08/2019
77	Sh. Amit Sheoran JMJC	COMA/888/2015	Ashok Kumar Vs Vishu Ram	Vushnu Ramn	Mandir wala Mohala Badeshiya Jodhpur Rajasthan	Complaint Case	City Bhiwani	NI Act	31/08/2019
78	Sh. Amit Sheoran JMJC	COMA/347/2017	Vijender Vs Ram Avtar Sharma	Ram Avtar Sharma	VPO Kohar Tehsil and Ditt Bhiwani at present HUDA Bhiwani	Complaint Case	Sadar Bhiwani	NI Act	31/08/2019
79	Sh. Amit Sheoran JMJC	COMA/437/2017	Pawan Vs Raj kumar	Raj Kumar	subhash gali bichla baZar bijli ghed bhiwani	Complaint Case	Civil Lines	NI Act	31/08/2019
80	Sh. Amit Sheoran JMJC	COMA/974/2017	PAWAN KUMAR Vs RAJ KUMAR	Raj Kumar	SUBASH GALI, BICHLA BAZAR, BIJLI GHAR BHIWANI	Complaint Case	Civil Lines	NI Act	31/08/2019
81	Sh. Amit Sheoran JMJC	COMA/979/2017	Sarva Haryana Gramin Bank Vs Anil Kumar	Anil Kumar	Kirti Nagar, New Shiv Mandir, Bhiwani	Complaint Case	City Bhiwani	NI Act	31/08/2019
82	Sh. Amit Sheoran JMJC	COMA/1921/2018	Sarva Haryana Gramin Bank, Rohtak, branch Bhiwani through Chief Manager Vs Anil Kumar	Anil Kumar	RO KIRTI NAGAR BHIWANI	Complaint Case	City Bhiwani	NI Act	31/08/2019
83	Sh. Amit Sheoran JMJC	COMA/2130/2018	Rama Nand Vs Sonu Saini	Sonu Kumar	KUMHARO KA MOHALLA, NEAR OLD BUS STAND, BESIDE ADARSH COLLEGE BHIWANI	Complaint Case	Civil Lines	NI Act	31/08/2019

Statement regarding Cases Related to proclaimed offender, Sub Division Siwani.

Statement regarding Cases Related to proclaimed offender, Sub Division Charkhi Dadri.

Sr No.	Name Of Court	CIS Number	Case Title	Name of the proclaimed offender	Address of P.O	FIR/ Year	Police station	Under Section	Date of P. O declared
1	Sh. Fakhruddin ADJ	SC/133/2017	State Vs. Harish	Satender alias Monu	Vill.Bhirdhana Distt.Jhajjar	409/2016	Sadar Dadri	379B,285,323,394,34 IPC	16/03/20
2	Sh. Rajeev JMIC	COMA/228/2015	Ranbir Vs Deshraj	Deshraj	Dhani Ahir, Bawal	Complaint case	City Dadri	138 NI Act	27-08-2019
3	Sh. Rajeev JMIC	CHI/816/2015	State Vs. Parvitra	Parvitra	Kadia Pachor Rajgarh Madhay Pardesh	107/2015	Dadri City	379, 411 IPC	20/04/19
4	Sh. Rajeev JMIC	CHI/616/2015	State Vs. Chirag	Chirag	W.No.9 Ch. Dadri	186/2015	Dadri City	323,506, 341 IPC	12/09/20
5	Sh. Rajeev JMIC	CHI/537/2015	State Vs. Pankaj	Pankaj	Near Old Masjid Ch. Dadri	165/2015	Dadri City	457 380 IPC	10/10/19
6	Sh. Mukesh Kumar JMIC	CHI/414/2016	State Vs Kailash Saini	Kailash	Barhad, PS Harodi,Distt. Mujaffarpur, Bihar	122/2016	Badhra	279.336 IPC	20-02-2019
7	Sh. Mukesh Kumar JMIC	COMI/103/2015	Usha Vs Monu	Jitender	J.J. Colony Seemapuri Delhi			323,506IPC	16/10/19
8	Sh. Mukesh Kumar JMIC	COMA/272/2015	Anil Vs. Satish	Satish	MCD Colony Azadpur Delhi			138 NI Act	17/09/19

9	Sh. Mukesh Kumar JMIC	COMA/292/2015	Sunil Vs Chandan	Chandan	R.K Puram Delhi			138 NI Act	16/09/19
10	Sh. Mukesh Kumar JMIC	CHI/119/2018	State Vs Bhupender	Jaibir	Barmer, Rajasthan	209/2017	Badhra	379/411/34 IPC	08-08-2019
11	Sh. Mukesh Kumar JMIC	CHI/17/2016	Ranbir Vs Kalia	Krishan	Bhandwa, Distt Ch Dadri	343/2015	Badhra	323/148/149/506 IPC	05-08-2019
12	Sh. Arvind Nasheir, ADSJ	SC/618/2016	State Vs Kanshi Bai and another	1.Kanshi Bai wife of Salar Singh 2. Sonam W/o Laxman	1. Village Kadiya, P.S. Pichor, District Rajgarh (Madhya Pardesh) 2. Village Kadiya, P.S. Pichor, District Rajgarh (Madhya Pardesh)	329/2016	City Dadri	379A	23-01-2019
13	Sh. Kunal Garg CJM	CHI/113/2020	State Vs Umar	Umar	VPO Utawar Distt.Palwal	600/2018	Sadar Dadri	279/336/427IPC	07/11/19
14	Sh. Kunal Garg CJM	CHI/131/2020	State Vs. Faruk	Faruk	VPO Nawagarh Rozka Distt.Nuh	489/2018	Sadar Dadri	407 IPC	19/12/19
15	Sh. Kunal Garg CJM	CRMP/235/2019	State Vs. Ankit Kalkal	Ankit Kalkal Vikas Pardeep	VPO Rawaldhi Tehsil and Distt.Charkhi Dadri VPO Rawaldhi Tehsil and Distt.Charkhi Dadri VPO Rawaldhi Tehsil and Distt.Charkhi Dadri	39/2019	Sadar Dadri	147,149,323,324, 379B,427IPC	16/10/19
16	Sh. Kunal Garg CJM	CHI/320/2019	State Vs Kulwant	Kulwant	VPO Bamla Tehsil and Distt.Bhiwani	421/2018	Sadar Dadri	420,467,468,47 IPC	16/10/19
17	Sh. Kunal Garg CJM	CHI/714/2015	State Vs Azad etc.	Azad Raju	1.Khandi hal patwapur kalanaur 2.Kamiraman barwala hisar	260/2015	Sadar Dadri	380/457 IPC	12-07-2019

18	Sh. Kunal Garg CJM	CHI/579/2018	State Vs Akram etc.	Akram	Tera sarai mohalla sandhana Sitapur UP	373/2017	City Dadri	381,120B IPC	17-07-2019
19	Sh. Kunal Garg CJM	COMA/258/2015	Sanjay Vs Bhagat Singh	Bhagat Singh	Nimoth	Complaint case	Sadar Dadri	NI Act	20-07-2019
20	Sh. Kunal Garg CJM	CHA/103/2016	State Vs Nitin	Nitin	Residence of 23 PAC Adarsh colony Muradabad PS civil line Muradabad	150/2016	Bond Kalan	ARMS Act	06-08-2019
21	Sh. Kunal Garg CJM	COMI/2247/2013	Dharambir Vs Pawan etc.	Rati Ram	Kari mod Charkhi Dadri	Complaint case	City Dadri	406,420,467,468, 471,120B IPC	09-08-2019
22	Sh. Hemant Yadav CJSD	CHI/24/2015	State Vs Naresh	Naresh	Village Aun, Tehsil Badra, Distt Ch Dadri	586	Sadar Dadri	279/ 337/338 IPC	27-02-2019
23	Sh. Hemant Yadav CJSD	COMA/179/2016	Sajjan Vs Ramesh Sheoran	Ramesh Sheoran	Ward No 16, Back Side of Old Civil Hospital, Ch Dadri, Tehsil and District Charkhi Dadri	Complaint case	Dadri City	138 NI Act	27-02-2019
24	Sh. Hemant Yadav CJSD	COMA/313/2016	M/s Yash Iron Store Vs Ramesh Sheoran	Ramesh Sheoran	Ward No 16, Back Side of Old Civil Hospital, Ch Dadri, Tehsil and District Charkhi Dadri	Complaint case	Dadri City	138 NI Act	28-02-2019
25	Sh. Hemant Yadav CJSD	COMA/332/2016	Kuldeep Vs Ramesh Sheoran	Ramesh Sheoran	Ward No 16, Back Side of Old Civil Hospital, Ch Dadri, Tehsil and District Charkhi Dadri	Complaint case	Dadri City	138 NI Act	28-02-2019
26	Sh. Hemant Yadav CJSD	COMA/401/2016	Mahabir Vs Ramesh Sheoran	Ramesh Sheoran	Ward No 16, Back Side of Old Civil Hospital, Ch Dadri, Tehsil and District Charkhi Dadri	Complaint case	Dadri City	138 NI Act	28-02-2019
27	Sh. Hemant Yadav CJSD	COMA/569/2016	Anandpal Vs Omparkash	Omparkash	Village Matanhel, Jhajjar	Complaint case	Dadri City	138 NI Act	06-06-2019

28	Sh. Hemant Yadav CJSD	COMA/261/2015	M/s Kalyan Auto Store Vs M/s Fateh Bussiness House Pvt Ltd	Fateh Singh	SCF-2, Phase 1, Model Town, Near TV Tower Bhatinda, Punjab	Complaint case	Dadri City	138 NI Act	30-05-2019
29	Sh. Hemant Yadav CJSD	COMA/252/2015	BDPC Bank Vs Santa	Santa	Village Sanwar, Ch Dadri	Complaint case	Dadri City	138 NI Act	21-08-2019
30	Sh. Hemant Yadav CJSD	COMA/125/2016	Hitender Vs Sushil Kumar	Sushil Kumar	Authorised Signatory M/s APL Group of Companies SCO-5, First Floor Sec 8, Karnal	Complaint case	Dadri City	138 NI Act	26-08-2019

Statement regarding Cases Related to proclaimed offender, Sub Division Loharu.

Sr. No.	Name of the Hon'ble Court	CIS Number	Case Title	Name of the Proclaimed Offenders	Address of P.O.	FIR No./ Year	Police Station	Under Section	P.O. declare date
1	Sh. Jetin Gujral, ACJ (SD), Loharu	CHI/39/2017	STATE VS PARKASH	Parkash	KANOD BAYTU BARMER, RAJASTHAN	210/2016	LOHARU	279,337 IPC	04.01.2019
2	Sh. Jetin Gujral, ACJ (SD), Loharu	COMA/57/2016	BDPCARD LOHARU VS PARDEEP	Pardeep	VILL CHEHAR KHURD, LOHARU, BHIWANI	—	LOHARU	NI ACT	24.01.2019
3	Sh. Jetin Gujral, ACJ (SD), Loharu	COMA/100/2017	Shankar Lal Vs Satyaveer	Ram Swaroop	Vill.Namanga Bas Rajputana Tehsil and Distt.Charkhi Dadri	Complaint Case	LOHARU	138 NI Act	09/01/20
4	Sh. Jetin Gujral, ACJ (SD), Loharu	COMA/76/2018	PNB Vs Kashmiri Lal	Kashmiri Lal	Subhash Dhani Loharu Teshil Loharu Distt.Bhiwani	Complaint Case	LOHARU	138 NI Act	11/12/19

5	Sh. Jetin Gujral, ACJ (SD), Loharu	COMA/61/2019	Sheoran Trading Vs. Radhey Shyam	Radhey Shyam	Vill.Leelas Tehsil Siwani Distt.Bhiwani	Complaint Case	LOHARU	138 NI Act	28/11/19
6	Sh. Jetin Gujral, ACJ (SD), Loharu	CHI/245/2015	State Vs Ramesh	Ramesh	Vill.Haryawas Tehsil Loharu Distt.Bhiwani	144/2015	Behal	323,353,186,506 34 IPC	10/12/19
7	Sh. Jetin Gujral, ACJ (SD), Loharu	CHI/270/2015	State Vs Hari Ram	Bhira Ram	Vill.Dawal Chittalwana Rajasthan	179/2015	LOHARU	120B, 379,336, 420	09-.01.2019
8	Sh. Jetin Gujral, ACJ (SD), Loharu	CHI/270/2015	State Vs Hari Ram	Hari Ram	Vill.Gumi Chittalwana Rajasthan	179/2015	LOHARU	120B, 379,336, 420	23-.11.2019
9	Sh. Jetin Gujral, ACJ (SD), Loharu	COMA/105/2018	Mintu Vs Krishan Lal Punia	Krishan Lal Punia	Near Maruti Car Center Shanti Nagar W.No.8	Complaint Case	LOHARU	138 NI Act	13/12/19
10	Sh. Jetin Gujral, ACJ (SD), Loharu	COMA/106/2018	Mintu Vs Krishan Lal Punia	Krishan Lal Punia	Near Maruti Car Center Shanti Nagar W.No.8	Complaint Case	LOHARU	138 NI Act	13/12/19
11	Sh. Jetin Gujral, ACJ (SD), Loharu	COMA/104/2018	Mintu Vs Krishan Lal Punia	Krishan Lal Punia	Near Maruti Car Center Shanti Nagar W.No.8	Complaint Case	LOHARU	138 NI Act	13/12/19
12	Sh. Jetin Gujral, ACJ (SD), Loharu	CHA/90/2015	State Vs Subhash	Subhash	Vill.Ghuskani Distt.Bhiwani			Excise Act	02/03/20
13	Sh. Jetin Gujral, ACJ (SD), Loharu	COMA/28/2018	Ramesh Vs Sunil	Sunil	Vill.Chandeni Tehsil and Distt.Charkhi Dadri			138 NI Act	03/02/20
14	Sh. Jetin Gujral, ACJ (SD), Loharu	COMA/194/2018	Devender Singh Vs Satish Kumar Verma	Satish Kumar Verma	W.No.18 Pilani Nr. S.B.I Bank Pilani Tehsil Surajgarh			138 NI Act	07/02/20

15	Sh. Jetin Gujral, ACJ (SD), Loharu	COMA/60/2015	Rajbir Vs Ram Parshad	Deepak	Vill.Sidhanwa Tehsil Behal Distt.Bhiwani At Present Kriti Nagar Ram Gali Sirsa			420,467,468,120 IPC	12/03/20
16	Sh. Jetin Gujral, ACJ (SD), Loharu	COMA/183/2017	Co. Society Vs Narayan Singh	Narayan Singh	Sonshara Loharu			138 NI Act	14/02/20
17	Sh. Jetin Gujral, ACJ (SD), Loharu	COMA/278/2017	Co. Society Vs. Ram Chander	Ram Chander	Barhaalu Loharu			138 NI Act	14/02/20

Statement regarding Cases Related to proclaimed offender, Sub Division, Tosham.

Sr. no	Name of the Hon'ble Court	CIS No.	Case titled	Name/s of the Proclaimed Offender/person	Address of the P.O.	FIR Number and year	Police Station	Under section/s	P.O.declaration date
1	Sh. Joginder Singh SDJM	NI-96-2017	BDPC Vs. Sanjay	Sanjay	Nigana Khurd Tehsil Tosham	Complaint Case	Tosham	138 of NI Act	04.01.2019
2	Sh. Joginder Singh SDJM	NI-24-2018	BDPC Vs. Mange Ram	Mange Ram	Village Sangwan tehsil Tosham, Bhiwani	Complaint Case	Tosham	138 of NI Act	04.01.2019
3	Sh. Joginder Singh SDJM	NI-183-2017	BCC Bank Vs. Mahender	Mahender	Village Dadam Tehsil Tosham District Bhiwani	Complaint Case	Tosham	138 of NI Act	04.02.2019
4	Sh. Joginder Singh SDJM	NI-205-2017	BDPC Vs. Pawan	Pawan	Dhani Kirawar Tosham Bhiwani	Complaint Case	Tosham	138 of NI Act	04.02.019

5	Sh. Joginder Singh SDJM	NI-175-2016	Bijender vs Rajesh	Rajesh	Vinod nagar H no 10 Hisar	Complaint Case	Tosham	138 of NI Act	06.02.2019
6	Sh. Joginder Singh SDJM	NI-50-2016	Anil vs Vinod	Vinod	Jainwas Tehsil Tosham District Bhiwani	Complaint Case	Tosham	138 of NI Act	18.02.2019
7	Sh. Joginder Singh SDJM	NI-238-2017	BDPC Vs Heera Singh	Heera Singh	Village Nigana Tehsil Tosham District Bhiwani	Complaint Case	Tosham	138 of NI Act	18.02.2019
8	Sh. Joginder Singh SDJM	NI-09-2018	BDPC Vs Om Parkash	Om Parkash	Village Hassan Tehsil Tosham District Bhiwani	Complaint Case	Tosham	138 of NI Act	18.02.2019
9	Sh. Joginder Singh SDJM	NI-220-2017	BDPC Vs Balbir	Balbir	VPO Devrala Tehsil Tosham District Bhiwani	Complaint Case	Tosham	138 of NI Act	30.03.2019
10	Sh. Joginder Singh SDJM	NI-236-2017	BDPC Vs Mukesh	Mukesh	Village Nigana Tehsil Tosham District Bhiwani	Complaint Case	Tosham	138 of NI Act	02.04.2019
11	Sh. Joginder Singh SDJM	CHI-402-2015	State Vs. Hardeep	Hardeep	188 old Houing Board Bhiwani Civil Line.	FIR-223-2015	Tosham	323,406,498A,50 6	11/06/2019
12	Sh. Joginder Singh SDJM	NI-246-2017	Varun Vs Gulshan	Gulshan	Vill.Tosham Tehsil Tosham Distt.Bhiwani	Complaint Case	Tosham	138 of NI Act	03/04/19
13	Sh. Joginder Singh SDJM	NI-41-2018	Ajay Kumar Vs Dharmender Kumar	Dharmender Kumar	805 3rd Floor Block B Avantika Near Marin Market New Delhi	Complaint Case	Tosham	138 of NI Act	03/04/19
14	Sh. Joginder Singh SDJM	NI-247-2019	Kuldeep Vs Gulshan	Gulshan	Vill.Tosham Tehsil Tosham Distt.Bhiwani	Complaint Case	Tosham	138 of NI Act	03/04/19

15	Sh. Joginder Singh SDJM	NI-46-2018	Parveen Kumar Vs Dharmender Kumar	Dharmender Kumar	805 3rd Floor Block B Avantika Near Marin Market New Delhi	Complaint Case	Tosham	138 of NI Act	03/04/19
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